

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH – 1**  
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON  
**22-05-2023 AT 10:30 AM**

**IA(IBC) 1028/2022 in CP(IB) No.221/9/HDB/2022**  
u/s. 9 of IBC, 2016

**IN THE MATTER OF:**  
M/s Tata International Ltd

**...Operational Creditor**

**VS**

M/s Trident Sugars Ltd

**...Corporate Debtor**

**C O R A M:-**

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)**  
**SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

**ORDER**

Ld. Counsel for the Operational Creditor and Corporate Debtor present. While the Counsel for the Operational Creditor reports ready, at request of the Counsel for Corporate Debtor, matter adjourned to 05.06.2023, as a last chance.

**Sd/-**  
**MEMBER (T)**

**Sd/-**  
**MEMBER (J)**